

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 95 OF 2019**

**Dated: 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Rain Coke Ltd**

**...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Nishtha Kumar  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. K.V. Mohan for R-1  
Mr. Nishant Sharma  
Mr. R.K. Sharma for R-2

**ORDER**

Objections, if any, shall be filed by the Respondents on or before 13.08.2019. Thereafter, rejoinder, if any, shall be filed on or before 27.08.2019 after duly serving copy of the same to the other side.

List the matter on **31.07.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*